

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 601**

**TO BE ANSWERED ON THE 19<sup>TH</sup> DECEMBER, 2017/ AGRAHAYANA 28, 1939 (SAKA)  
ATTACK ON STUDENTS**

**601. SHRI RAHUL SHEWALE:  
SHRI BHARTRUHARI MAHTAB:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that the Uttar Pradesh Police has attacked some students of Banaras Hindu University who were protesting against the alleged molestation of a student in the recent past;**
- (b) if so, the details thereof and the reasons therefor along with the number of students injured in such attack;**
- (c) whether the Government has conducted any enquiry or sought any report from the State Government of Uttar Pradesh in the matter, so far;**
- (d) if so, the details and outcome thereof and if not, the reasons therefor; and**
- (e) the other steps taken/being taken by the Government to curb such incidents in the States along with the achievements thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (d): No, Madam. As per information furnished by the State Government of Uttar Pradesh, girl students of Banaras Hindu University (BHU) had protested against the university administration from 21-09-2017 to 23-09-2017 against an incident of alleged molestation of a girl student.**

**The State Government of Uttar Pradesh has conducted an enquiry into the matter and took action against three officers concerned for prima facie lapses of not taking appropriate action in time. The State Police in coordination with the BHU Administration has installed CCTV Cameras at Girls and Boys Hostels and at other prominent places. Arrangements have also been made for adequate lighting inside the BHU campus besides placing women security guards in the girls hostel for their security.**

**(e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies and also for protecting the life and property of the citizens. To improve law and order situation, this Ministry issues necessary advisories to the States/UTs from time to time.**

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